

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 29.07.2019 (MONDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2100 of 2019 in Comp. App. (AT) (Ins) No.134 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Well-Do Holdings and Exports Pvt Ltd & Ors.	Ashish Mukhi	M. Rambabu-R2 Ankur Kashyap-R3 S. Chakraborty-R4
2.	Comp. App. (AT) 267 of 2017	Kishorilal Agarwal & Ors. Vs. Alliance Engineers Pvt. Ltd. & Ors.	Srishti Govil	

**10:40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 2311 of 2019 in Comp. App (AT) (Ins) No. 703 of 2019	Bhavnes Kanwar & Anr. Vs. Rave Scans Pvt Ltd & Ors.	Mohit Kumar	Richa – IOB & BOB Rakesh Kumar -RP
2.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4
3.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Shilpa Chohan, Divyam Agarwal-R2 Aditya Parolia
4.	Comp. App. (AT) (Ins) No. 161 of 2019	Muthoot Finance Ltd. Vs. Southern Investments Pvt. Ltd.& Ors.	Priyanka Ghorawat	Ishaan George (R2), Goutham Shivshankar (R3)
5.	Comp. App. (AT) (Ins) No. 452 of 2019	Sunil Choudhary Vs. Hubergroup India Pvt Ltd & Anr.	Nikhilesh Kumar	Milind Sharma
6.	Comp. App. (AT) (Ins) No. 636 of 2019	Ashish Das. Vs. Daimler Financial Services Pvt Ltd & Anr.	Henna George	
7.	Comp. App (AT) (Ins) No. 684 of 2019	Paresh Patel Vs. Shah Kirit Kumar Babulal Ni Company & Ors.	Anandodaya Mishra	

8.	Comp. App. (AT) (Ins) No. 734 of 2019	Manoj Gaur & Anr. Vs. Ajay Jugran & Anr.	Sidharth Joshi	Vidhur Bhatia (R1)
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#### For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 764 of 2019	Madhusudan Sharma. Vs. J.D. Aneja Edibles Pvt Ltd.	Madhusudan Sharma	
10.	Comp. App. (AT) (Ins) No. 765 of 2019	Hemang Phophalia. Vs. The Greater Bombay Co-Operative Bank Ltd & Anr.	Sindhu T.P	
11.	Comp. App. (AT) (Ins) No. 766 of 2019	Vijay Kumar Choudhary & Anr. Vs. Educomp Infrastructure & School & Anr.	Apoorva Chowdhury	
12.	Comp. App. (AT) (Ins) No. 767 of 2019	IL & FS Financial Services Ltd. Vs. Parsvnath Developers Ltd.	Niraj Kumar	
13.	Comp. App (AT) No. 184 of 2019	M. Appayya & Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Harshal Kumar
14.	Comp. App. (AT) No. 189 of 2019	Group Captain Kulbir Singh Dutta (Retd.) Vs. M.P. Jain & Ors.	Kulbir Singh Dutta	
15.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors.	Mahesh Agarwal	Karan Khanna
16.	Comp. App (AT) No. 191 of 2019	D. Aravindakshan. Vs. Agastya Bio Pharm India Ltd & Ors.	D.Aravindakshan	K.S. mahadevan

#### For Admission (After Notice)

17.	Comp. App. (AT) (Ins) No. 149 of 2019	Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr.	Sunil Sharma	G.P. Madaan Siddharth Acharya-RP
18.	Comp. App (AT) (Ins) No. 671 of 2019	State Bank of India. Vs. Rohit Ferro Tech Ltd.	Misha	
19.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. <b>With</b>	Kartik Malhotra	K .V balakrishnan- R1 R S laxman-R2 Akshay Gupta-R3
20.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. <b>With</b>	S.Santanam Swaminadhan	K .V balakrishnan- R1 R S laxman-R2 Akshay Gupta-R3

21.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors.	Sumit Kumar Chauhan	K .V balakrishnan- R1 R S laxman-R2 Akshay Gupta-R3
22.	Comp. App. (AT) (Ins) No. 327 of 2019	Shivalik Cotsyn Pvt Ltd. Vs. Bhavesht Texco Fab Pvt Ltd	Swarnendu Chatterjee	Vishal Malhotra
23.	Comp. App. (AT) (Ins) No. 558 of 2019	Shyam Sunder Bhatiya Vs. Khozim Yusuf Nagarwala & Anr.	Swaroop George	Naresh Kumar Sejvani
24.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. <b>With</b>	Nitesh Rana	
25.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	
26.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr.	Jay Kishore Singh	Sanjay Kumar Chhetry
27.	Comp. App. (AT) (Ins) No. 578 of 2019	Fullerton India Credit Company Ltd. Vs. Ashish Arjun Kumar Rathi.	Anandita	
28.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	
29.	Comp. App. (AT) (Ins) No. 637 of 2019	Liberty House Group Pte Ltd. Vs. Dinkar T. Venkatasubramanian	Prachi Johri	Sumant Batra-RP
30.	Comp. App. (AT) (Ins) No. 660 of 2019	Electro Magnetic Industries. Vs. Energo Engineering Projects Ltd.	Sneha R.Iyer	Abhishek Anand

**Note: - The Court will rise at 01:00 PM.**

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**By Order**  
-sd/-  
**Registrar**